CP NO. 121(ND)/2015 RT No.09/2016

Virender Kapoor & Ors.

... Petitioners

Versus.

M/s United Cycles & Parts Mfg. Association.

...Respondent

Present:

Mr. Sanjay Mishra with Mr. Geetesh Meena, Advocates for petitioners.

Mr. Rakesh Kumar with Mr. Vaibhav Sahni, Advocates for respondent.

Arguments inconclusive. Learned counsel for petitioners is yet to make final response. List the matter to 16.11.2016.

(Justice R.P. Nagrath)

Member(Judicial

Despa K

(Deepá Krishan) Member (Technical)

October 27, 2016